

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
[RUTLAND DCC INK MANUFACTURING PRIVATE LIMITED]

Sr. No.	PARTICULARS	DETAILS
1.	NAME OF CORPORATE PERSON	RUTLAND DCC INK MANUFACTURING PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	21 ST JULY, 2010
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTER ED	ROC, MUMBAI
4.	CORPORATE IDENTITY NO. / LIMITED LIABILITY IDENTIFICATION NO. OF CORPORATE PERSON	U24290MH2010PTC205799
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	802, KAMLA EXECUTIVE PARK, OFF M.V.ROAD OPP VAZIR GLASS FACTORY, ANDHERI EAST, MUMBAI - 400059.
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	4 TH APRIL, 2023
7.	NAME, ADDRESS, E-MAIL ADDRESS, TELEPHONE NUMBER AND REGISTRATION NUMBER OF THE LIQUIDATOR	ATUL MEHTA D613/614, NEELKANTH BUSSINESS PARK, NATHANI ROAD, VIDYAVIHAR WEST, MUMBAI CITY, MAHARASHTRA - 400086 MOBILE NO.9987544311 EMAIL: MEHTAATUL@GMAIL.COM REGN NO: IBBI/IPA-001/IP- P01020/2017-2018/11670
8.	LAST DATE FOR SUBMISSION OF CLAIMS	3 rd May, 2023

Notice is hereby given that the **Rutland DCC Ink Manufacturing Private Limited** has commenced voluntary liquidation on April 4, 2023.

The stakeholders of **Rutland Dcc Ink Manufacturing Private Limited** are hereby called upon to submit a proof of their claims, on or before **3rd May, 2023**, to the liquidator at the address mentioned against item No. 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: 7th April, 2023

Place: Mumbai


(Atul Mehta)
Liquidator